

RAJYA SABHA

Friday, the 2nd December, 2016/11th Agrahayana, 1938 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, I have a point of order.

MR. DEPUTY CHAIRMAN: Let me dispose of these items. Then, I will allow you. I will allow everybody. The only thing is, I will allow everybody one by one.

Notification of the Ministry of Agriculture and Farmers Welfare

कृषि एवं किसान कल्याण मंत्री (श्री राधा मोहन सिंह): महोदय, मैं रानी लक्ष्मी बाई केंद्रीय कृषि विश्वविद्यालय अधिनियम, 2014 की धारा 44 की उप धारा (2) के अधीन रानी लक्ष्मी बाई केंद्रीय कृषि विश्वविद्यालय के अधिकारियों की परिलब्धियों, सेवा के निबंधन और शर्तें, शक्तियों और संकायों के लिए नियम, 2016 को प्रकाशित करने वाली कृषि एवं किसान कल्याण मंत्रालय (कृषि अनुसंधान और शिक्षा विभाग) की अधिसूचना सं. आरएलबीसीएयू/बीओएम/3/ एएण्डपी/2016—पार्ट—1 दिनांक 2 नवम्बर, 2016 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 5632/16/16]

I. Notification of the Ministry of Textiles

II. Reports and Accounts (2015-16) of NHDC Lucknow, HEPC Chennai and SVPISTM, Coimbatore and related papers

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 3016 (E), dated the 21st September, 2016, regarding reconstitution of the National Jute Board, with effect from 29th September, 2016 for a period of two years, under Section 23 of the National Jute Board Act, 2008.

[Placed in Library. See No. L.T. 5560/16/16]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act 2013:—

- (a) Thirty-third Annual Report and Accounts of the National Handloom Development Corporation Limited (NHDC), Lucknow, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.